

ITEM NO.3

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2760/2024

ARVIND & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 07-02-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Pushkar Anand, AOR
Mr. S. N. Tripathi, Adv.
Mr. Rajesh Kumar Pandey, Adv.

For Respondent(s) :
Mr. Arup Banerjee, AOR
Mr. Priyanshu Raj, Adv.
Mr. Rajiv Agnihotri, Adv.
Mr. Kumar Rupak, Adv.
Ms. Anjali Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole Respondent has already filed counter affidavit.

Appellant No.3 has expired. Four weeks time, as a last opportunity is granted to Ld. Counsel for the Appellant to take appropriate steps.

Photocopies of Original records of High Court as well as Trial Court are still awaited. Let a D.O. letter be issued.

List again on 18.03.2025.

SUJATA SINGH
Registrar

pm